

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

CP/CA. No. 60(ND)/2017

**IN THE MATTER OF:**

**Abijat Paliwal**

.... **APPLICANT / PETITIONER**

**Vs.**

**Abhi-Asmi International Pvt. Ltd.**

.... **RESPONDENT**

**SECTION:**

**Under Section 271(e)**

**Order delivered on 16.10.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**

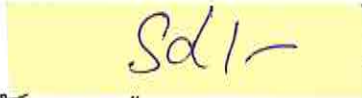
**For the PETITIONER / APPLICANT** :- Mr. Ashish Aggarwal, Advocate  
Mr. Gurcharan Singh, Advocate


**For the RESPONDENT No. 2** :- Mr. Virender Ganda, Sr. Adv.  
Mr. Manisha Jha, Advocate  
Mr. Divyam Agarwal, Advocate  
Mr. Ashwin Nayar, Advocate  
Ms. Mamta Rajput, CS

**ORDER**

Learned Counsel for the parties are present. Since the matter is to be heard by the Hon'ble Principal Bench, the same may be placed before the Hon'ble Principal Bench for consideration.

Post the matter on 6<sup>th</sup> November 2017.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)